WE, THE PEOPLE OF INDIA, having solemnly resolved to constitute India into a \[SOVEREIGN SOCIALIST SECULAR DEMOCRATIC REPUBLIC\] and to secure to all its citizens

JUSTICE, social, economic and political;

LIBERTY of thought, expression, belief, faith and worship;

EQUALITY of status and of opportunity;

and to promote among them all

FRATERNITY assuring the dignity of the individual and the \[unity and integrity of the Nation]\.

IN OUR CONSTITUENT ASSEMBLY this twenty-sixth day of November, 1949, do HEREBY ADOPT, ENACT AND GIVE TO OURSELVES THIS CONSTITUTION.